- (c) whether the drugs for control of blindness including vitamin A have been omitted; and whether they are not distributed free or are not available; and
- (d) what steps have been taken to fix responsibility and to remove inconsistencies in the recommendations tions of Government?

THE MINISTER OF STATE THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE); (a) and (b) Government is not aware of any report that Gentamycin, Framycetin, Dexamethasone and Betamethasone are more extensively used as compared to the eye proporation of Tetracycline and Hydrocortisone nor has it received any report that use of Hydrocortisome eye preparartions have led to irritation effects.

(c) and (d) Ministry of Health and Family Welfare is examining the issue of inclusion of Vitamin A under Category I for onward transmission of its recommendations to the Department of Chemicals.

Proposal to set-up Rural Universities

2738. SHRI D. B. CHANDRE GOWDA Will the Minister of HU-MAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government propose to set-up a few rural universities in the country; and
- (b) if so, by when and if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCA-CULTURE AND IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) and (b) The National Education, inter-alia. Policy on states that the rural university will be consolidated and developed on the lines of Mahatma Gandhi's revolutionary ideas on education so to take up the challenges of microplanning at grass roots levels for the transformation of rural areas.

For the implementation of the policy directive on rural universities5in-stitutes, the Programme of Action envisages the establishment of Central Council of Rural Institutes for the formulation and implementation of a well-coordinated programme of development of rural institutes.

Action has been initiated for the formulation of a detailed scheme for the development of rural institutes and the establishment of the proposed Central Council of Rural Institutes for the implementation of the programme.

Delay in submitting the report on the Gastronenterology Department in PGIMER, Chandigarh

2739. SHRI T. CHANDRASEKHAR REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to answer to Unstarred Question 982 given in the Rajya Sabha on the 3rd August, 1988 and state:

- (a) what are the reasons for delaying the report by the Committee for such a long time;
- (b) what are the reasons for the Committee for not holding the meetings between 24th November, 1987 and 1st June, 1988;
- (c) what are the reasons for the Committee for not holding the meeting since 11th June. 1988;
- (d) what action is being taken against those responsible for unnecessarily delaying the report;
- (e) by when the report would be submitted; and
- (f) whether the responsibility would be fixed and guilty punished for delaying the report?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) to (f)